

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Contempt Case (AT) No. 27 of 2020 in**  
**Company Appeal (AT) No. 44 of 2018**

**IN THE MATTER OF:**

**Suman Dhir & Anr.**

**....Petitioners**

**Vs.**

**Gyan Ganga Educational Institute Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**For Applicants:        Mr. John Thomas and Ms. Aayushya Aankul,  
Advocates**

**For Respondents:     Mr. Amit Shankar Amist and Mr. Jeevesh Nagrath  
for R-1 to 3.**

**O R D E R**  
**(Virtual Mode)**

**16.04.2021:**        List the Contempt Case on **02<sup>nd</sup> June, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*sa/md*